

HCC No. 56/2021

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 05th January 2022.**

CORRIGENDUM

High Court of Karnataka, Bengaluru vide Tender Notification No. RFP/Tender HCC-56/2021 HCK_DJ/2021-22/IND174 dated: Dated: 14/12/2021 has called for tender towards procurement of CCTV for 12 districts in the state Judiciary.

For more details visit <https://eproc.karnataka.gov.in> website.

Change in the Annexure-B of the RFP tender is reviewed and shall be read as Annexure-B - is enclosed herewith.

Sd/-

**N.G.DINESH
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU**

HCC No. 56/2021

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 31st DECEMBER 2021.
CORRIGENDUM**

Sub: Procurement for Design, Supply, Installation, Testing and Commissioning of IP Based CCTV Surveillance Systems at 12 District Court Complexes.

Ref: Tender Notification No. RFP/Tender HCC-56/2021 HCK_DJ/2021-22/IND174 dated: Dated: 14/12/2021

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ANNEXURE-B

Revised List of Technically Qualified Participants
(Subject to fulfilling of all terms & conditions of this tender)

(Ref: EOI HCC-56-CCTV-2021 dated 29.10.202)

1. M/s. Cito Infotech Pvt. Ltd.,
2. M/s. Comp-U-Soft
3. M/s. M V Infra Services Pvt. Ltd.,
4. M/s. Trinity Technologies & Software Solutions Pvt. Ltd.,
5. M/s. Octel Networks Pvt. Ltd.,
6. M/s. TATA Advanced Systems Ltd.,
7. M/s. Transline Technologies Pvt. Ltd.,
8. M/s. Kerala State Electronics Development Corporation.
9. M/s. Modern Informatics.
10. M/s. Vedanta Office Automations.

Sd/-

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HIGH COURT OF KARNATAKA,
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